

0A1522/94

06.2.02 Hon. Mr. Justice RRT Privedi, VC
Hon. Mr. Cren. KK Srinivasan, AM

Sri R.P. Singh Counsel for the
applicant prays for and granted
one week and no more time to file
RA. Sri S.N. Ganes Counsel for the
respondents is present, list for
hearing on 28.2.02.


A.M.


VC

lv/

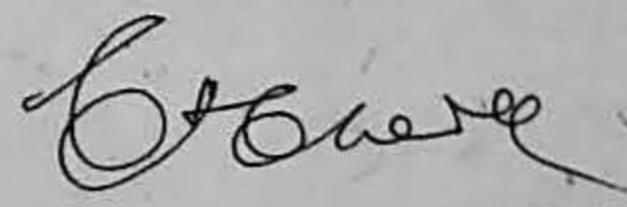
28.2.02

Hon. Mr. C.S. Chaudha. AM
Hon. Mr. A.K. Bhattacharya. JM

Case is taken up in the revised
list. None present for the applicant.
Case dismissed in default.

In
JM




AM